

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1669  
ANSWERED ON:04.12.2006  
MEETING BETWEEN MINISTER AND TRUSTEES OF EPFO  
Rawale Shri Mohan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any meeting had been convened recently between the Hon`ble Minister and the trustees of the Employees Provident Fund Organisation;
- (b) if so, the outcome thereof; and
- (c) the steps taken for safeguarding the interests of the employees?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): A meeting of the Central Board of Trustees, Employees` Provident Fund was held under the Chairmanship of Minister of State for Labour & Employment on November 7, 2006. During the meeting discussions were held on the rate of interest to be paid to the EPF members during the year 2006-07. It was decided to defer the declaration of rate of interest till the sub-committee to look into the accounts of EPFO submits the final report. Further after discussions on pensionary matters, Hon`ble Chairman decided to have meeting with the senior leader of all Central Trade Unions to have comprehensive review of the Employees` Pension Scheme, 1995 and to evolve consensus on the required changes in the Scheme.

In addition, various issues relating to finance, compliance and other matters were brought before the Board, deliberated upon and appropriate decisions taken.

(c): Since a decision on the issues placed before the Board is taken after due deliberations by the members of the Board including employees` representatives, interests of employees are duly safeguarded.